

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1572  
ANSWERED ON:11.12.2003  
ELECTRICITY CHARGES  
PRABODH PANDA

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways Electric Unit charge is higher than the State Electric Unit;
- (b) if so, the reasons therefor;
- (c) whether Railway will give permission to the railway shop holders to connect State electric line to their shops; and
- (d) if so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BASANAGOUDA R. PATIL)

(a) & (b): No, Sir. However, service charges over and above the average purchase rate of electricity from State Electricity Authorities is being charged from outsiders as per the extant norms.

(c) & (d): Railway generally do not give permission to obtain electricity directly from State Electricity Authorities within the railway land as it may create safety problems and may infringe the statutory provisions stipulated under the Electricity Rules and Supply Act.